

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI**  
**COURT-III**

IB-308(ND)/2018

**IN THE MATTER OF**

M/s. Vama Apparels (India) Pvt. Ltd.

VS.

M/s. SSIPL Lifestyle Pvt. Ltd.

...PETITIONER'

...RESPONDENT

**SECTION**

Under Section 9 IBC, 2016

**Order delivered on 05.12.2019**

**Coram:**

Chief Justice (Retd.) Shri M.M. Kumar Hon'ble President

Mrs. Saroj Rajware

Hon'ble Member (Technical)

For the Petitioner/Applicant : Ms. Somya Jaitly Advocate

For the Corporate Debtor : Mr. MD. Kamran and Ms. Swet Shikha Advocates

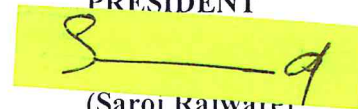
**ORDER**

The Proxy Counsel appearing on behalf of the Counsel for the Petitioner has made a request for adjournment.

List on 08.1.2020.



(M.M. Kumar)  
PRESIDENT



(Saroj Rajware)  
MEMBER (TECHNICAL)

Surjit